

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/(CA)/144/2023

PETITION NUMBER : CA/1343/2019

NAME OF THE APPLICANT : G Damodaran

NAME OF THE RESPONDENT(S) : The Roc, Chennai

**UNDER SECTION : Sec 252 of CA, 2013 r/w Rule 32 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. R. Venkat Raman for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

In this case the Applicant stated that there has been a delay in complying with the ROC requirements and sought 5 weeks' time to make necessary filings before ROC.

Time allowed.

List the Application for hearing on **26.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk